

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

33. M.A. 1228/2018 M.A. 1479/2018 M.A. 316/2019 M.A. 866/2019
IN C.P. 1088/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.02.2021**

NAME OF THE PARTIES: Jagdish Dulichand Agarwal Garg Aka Jagdish
Dulichand Agrawal & Anr

V/s

Hira Kimaya Promoters & Builders Pvt Ltd.

SECTION 59, 241 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing (VC).

Ms. Prachi Wazalwar, counsel for the petitioner is present. At the request of
the petitioner, list this matter on 16.03.2021

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)